

IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P. (S) No. 1522 of 2020

Goutam Mishra

... **Petitioner**

-Versus-

M/S Bharat Coking Coal Limited & Others

... **Respondents**

CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

For the Petitioner : Mr. A.K. Sahani, Advocate
For the Respondent-BCCL : Mr. Shivam Sahay, Advocate

03/08.07.2020. Heard Mr. A.K. Sahani, learned counsel for the petitioner and Mr. Shivam Sahay, learned counsel for the respondents.

This writ petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

The respondents are directed to file the counter affidavit within a period of four weeks.

Post this matter on 09.09.2020.

(Sanjay Kumar Dwivedi, J.)

Ajay/